

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 39 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
4.12.2017**

**NAME OF THE COMPANY: Gaurav Aggarwal & Anr. Vs. Divine Infracon
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rakesh Kumar & Mr. P.K. Sachdeva, Advocates for the
Respondent

ORDER

Re-notified to 18.12.2017.

-s-d-/
(S. K. Mohapatra)
Member (T)

-s-d-/
(R. VARDHARAJAN)
Member (J)